import of raw nuts must be on the basis of actual processing capacity of the registered units. Further, as per recommendation No. 4, the State Governments have been advised to review the registration of cashew factories so that defunct units may not utilise the raw nuts allocation. Also, the State Governments have been advised that provisions of the Industries Act should be effectively applied to cashew industry so that excessive capacity is not created.

SHRI N. SREEKANTAN NAIR: The recommendation of the Commission is entirely different. I was asking whether in view of the recommendation, the Government will give quota on the basis of the recommendation rather than on the basis of the original policy laid down by Government to those units which were closed last year.

SHRI A. C. GEORGE: It is quite clear that the distribution of raw nuts must be on the basis of actual processing capacity. We will be definitely taking into consideration what is the performance of the concerned units last year,

SHRI JAGANNATH RAO: May I know if the import of raw nuts is allowed only to units established in Kerala or is it allowed to some units in other States like Orissa which have got a very good export potential?

MR. SPEAKER: This is about Kerala.

SHRI VAYALAR RAVI: Just now the hon. Minister said that Rs. 20 lakhs help has been offered to Kerala as against Rs. 40 lakhs which was agreed to before. May I know from the hon. Minister whether this offer has already travelled and reached Trivandrum and whether the Kerala Government has accepted or rejected it.

SHRI A. C. GEORGE: The Industries Minister of Kerala was told that Rs. 20 lakhs would be available as per the promise made by the Prime Minister to help the cashew industry in Kerala. But he has turned down that offer,

MR. SPEAKER: Next Question.

SHRI VAYALAR RAVI: This is a very recious matter. The Prime Minister had given an assurance of Rs. 40 lakes and they have now gone back on that. (Interruption)...

Transistorized T. V. Sete

- *1263. SHRI S. C. SAMANTA: Will the PRIME MINISTER be pleased to state:
- (a) by what time transistorized T. V. sets will be available in Delhi and what will be the range of their prices; and
- (b) by what time the television users will be able to benefit from television programmes from the Satellite?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI'K. C. PANT): (a) Indigenously made transistorized T. V. sets are expected to be available in the market in about two years' time; prices of such sets are likely to be lower than those of valve sets.

(b) In accordance with the Memorandum of Understanding signed on September 18, 1969 between the Government of India and the National Aeronautics and Space Administration of the U. S. A., a collaborative Indo-US experiment will be implemented in mid-1974 in which television programmes will be received via a synchronous Satellite.

SHRI S. C. SAMANTA: There are three organisations in the country, the Electronic Research Institute at Pilani, the Bharat Electronics of Defence Ministry and the Electronics Corporation at Hyderabad, and these three organisations are trying to develop and manufacture special types of T. V. receivers. I would like to know whether there is any co-ordination between these three organisations or any Corporation is going to be set up to look after them.

SHRI K C. PANT: As the House knows, only recently, some months ago, an Electronics Commission was set up and this Electronics Commission, among other things, sees that the development of electronics is on the right lines and to the extent necessary, oc-ordinates the activities of the various electronic units, both on the research side and on the manufacturing side. That is the main instrument of co-ordination.

SHRI S. C. SAMANTA: How many applications have been received for licences? Whether any application for licence from the eastern region, especially from Bengal, has been received?

MR. SPEAKER: You did not ask about this. This does not arise. Your question was about transistorised T. V. sets. Is the Minister in a position to reply to this question?

SHRI K. C. PANT: I can give him the information.

MR. SPEAKER: If you have got it, then all right, you can give.

SHRI K. C. PANT: 53 applications have been received from firms in the organised sector for setting up a total capacity of 18,27,400 television sets per annum. 156 proposals from the small scale entrepreneurs from all over the country have been received for a total capacity of 10,41,900 T. V. sets. This was in answer to a public notification issued through the newspapers.

SHRI SANJEEVI RAO: Bharat Electronics is making 18" and 24" tubes for the television sets. I want to know from the Government as to what steps they are taking to manufacture 12" and 14" CR tubes so that they may be useful for these transistorized television sets for the common man.

SHRI K. C. PANT: Bharat Electornics has to import T.V. glass bulbs in order to make the picture tubes. BEL will also be making 12° and 14° tubes.

The question of large scale manufacture of T.V. bulbs which are necessary was considered sometime back and there was tripartite cooperation between India, UAR and Yugoslavia under which these bulbs were to be manufactured within our country not only for consumption by our own units but also for exports. That has not yet materialised.

SHRI SAMAR GUHA: Is it a fact that the reflected wave from the satellite does not operate all over the country?

I want to know from the Government whether the range of the reflected wave will be with in the television range of latitude.

SHRI K. C. PANT: This satellite will be able to beam programmes all over the country because it is so stationed as to be visible from all over the country.

SHRI SAMAR GUHA: That is not posisble to operate all over the country. MR. SPEAKER: He is a scientist too.

SHRI K. C. PANT: So also I am. It is a matter of knowledge that the satellite will beam these programmes all over the country and any press report that the hon. Member might have read is perhaps erroneous to this exercit.

Less of Revenue due to Radio/Transister Receiving sets Operating without Broadcasting Licences

•1264. SHRI K. C. PANDEY: SHRI ISHWAR CHAUDHRY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether a large number of Radio/ Transistor sets are being operated in the country without broadcasting licences;
- (b) the steps proposed to discourage the use of radio/transistor sets without licences;
 and
- (c) the amount received by Government in the shape of licence fees during the last financial year?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) No, Sir.

- (b) Adequate anti-evasion staff has been provided to organise intensive detection drives, against use of unlicensed sets all over the country.
- (c) A sum of Rs. 13.15 crores was collected as licence fees during the last calendar year.

श्री हुम्म चन्न पांडे: माननीय अध्यक्ष महोदय, क्या सरकार को इस बात की जानकारी है कि एक ही घर में एक रेडियो ट्रांजिस्टर लाइ-सेन्स पर सोग तीन चार से भी अधिक ट्रांजिस्टरों का प्रयोग कर रहे हैं? मैं जानना चाहता हूं इस चीज को रोकने के लिए सरकार ने कितने लोगों को पकड़ा है और उन पर कितना जुर्माना किया है?

नी हेमनती नंदन बहुगुना: अध्यक्ष जी, मैं यह तो नहीं जानता कि एक लाइसेम्स पर कितने